

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **11.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : CP(IB)/211(CHE)2023
Name of Petitioner : Gee Vee Human Solutions India Pvt Ltd
& Vs
Name of Respondent : Sri Marg Human Resources Pvt Ltd
Section : Sec 9 Rule 6 of IBC, 2016

ORDER

Present: Ms. Sneha Tiwari, Ld. Counsel for Petitioner.
None for Respondent.

As seen from the Affidavit of service, the Respondent has been served.

Repeated calls made, neither the Respondent nor the Counsel for Respondent is present.

Respondent is set as ex-parte.

List the Petition for hearing on **19.08.2024**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**